

Leakage of News Regarding taking over of Coal Mines

634. SHRI SHASHI BHUSHAN :
SHRI SAMAR GUHA :
SHRI ROBIN SEN :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the news about the taking over of the coking coal mines by Government had leaked much earlier than Government decision to take over these mines was announced ;

(b) whether Government have appointed a Commission to enquire into the circumstances under which the leakage was possible ; and

(c) if so, the persons held responsible for the said leakage and the action taken or proposed to be taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) No, Sir.

(b) and (c). Do not arise.

Setting up of Sponge Steel Plants

635. SHRI SHASHI BHUSHAN :
Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of applications received for setting up sponge steel plants in the country and the names of parties from whom such applications were received ;

(b) the number of persons expected to get employment and the amount of foreign exchange expected to be earned through the export of their products ;

(c) whether any decision has since been taken to give licence to set up sponge steel plant in the country ; and

(d) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) The undermentioned parties have applied for grant of industrial licences for the manufacture of Sponge Iron and not Sponge Steel, in the country :—

1. M/s. Chowgule & Co.
2. M/s. Indian Copper Corporation,

3. M/s V. S. Dempo.
4. M/s. Karnatak Mining Co.
5. M/s. J K. Udyog Ltd.
6. M/s Tamil Nadu Industrial Development Corporation.
7. The State Industrial and Investment Corporation of Maharashtra.
8. Shri B. C. Mittal.
9. M/s Bagalkot Cement Co.
10. M/s V C Burman.
11. M/s. Mukand Iron & Steel.
12. Shri S K. Swarup.
13. The Haryana State Industrial Development Corporation.
14. M/s. Modi Industries.
15. M/s. Atlas Iron & Alloys Ltd., Bombay.
16. The Rajasthan State Industrial & Mineral Development Corporation.
17. Industrial Development Corporation of Orissa.
18. Shri R.M.C. Atluri.

(b) The employment potential indicated by the parties in their industrial licence applications varies so widely that it is not possible to make any accurate assessment. As this is a new line of manufacture and as no such unit has yet been set up in the country, its employment potential and potential for earning foreign exchange, if exported, can not be indicated at this stage.

(c) and (d). A letter of intent has been issued on 8-9-70 to the Industrial Development Corporation of Orissa, for the manufacture of 100,000 tonnes of Sponge Iron per annum. One application viz. that of Shri E.M.C. Atluri has been rejected for lack of necessary additional information called from the applicant. The other applications are under consideration.

Workers' Unions in Clubs of Delhi

636. SHRI SHASHI BHUSHAN :
Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have taken a decision to enact legislation in respect of workers' union in the clubs of Delhi like Gymkhana Club and Chelmsford Club ;